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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CRL.A. 1103/2018  
PAULINUS ASOCHUKWU ..... Appellant  
Through Mr.J.S.Kushwaha, Adv.

versus

STATE ..... Respondent  
Through Mr. Amit Chadha, APP for State with  
Insp. Shivdarshan, Crime Branch

**CORAM:**  
**HON'BLE MR. JUSTICE SURESH KUMAR KAIT**

**ORDER**

% **25.02.2020**

**CRL.M.(BAIL) 260/2020**

Learned counsel for applicant/appellant seeks time to file copy of passport.

At his request, renotify on 12.3.2020.

**SURESH KUMAR KAIT, J**

**FEBRUARY 25, 2020/rk**